

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 69/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 04/2010
NAME OF THE COMPANY	Marudar Power Private Limited
NAME OF THE PETITIONER(S)	Manoj Kumar Kanunga
NAME OF THE RESPONDENT(S)	Marudar Power Private Limited (Presently Known as VS Lignite Power Pvt Ltd) &(18) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R Sankarnarayanan			
G-GIRIDHAR	Advocate	g.giridhar6400@gmail.com 8106667838	

ORDER

Heard. Shri R.Sankarnarayanan along with Shri G.Giridhar,
Learned Counsel for Respondent.

Counsel sought time for three weeks. Case is posted to 21-12-2017.


Member (T)

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Member (J)